

PUNJAB VIDHAN SABHA

**RESULT OF BALLOT FOR THE NON-OFFICIAL RESOLUTIONS TO BE
TAKEN UP ON THURSDAY, THE 22nd MARCH, 2018**

Sr. No	NAME OF THE MEMBER	SUBJECT
1.	Sardar Randeep Singh Nabha	This House recommends to the State Govt. to take steps to provide standard and cheaper health services to the people of the State and also open Govt. shops in the Civil Hospitals to provide medicines, particularly generic medicines, at low costs. (No:121)
2.	Shri Som Parkash	This House strongly recommends to the State Govt. to enact a law in Punjab on the pattern of Maharashtra Government to prevent the exploitation of a particular Class of society due to growing superstitions and beliefs in the State so that effective steps can be taken against such incidents in the society. (No:192)
3.	Professor Baljinder Kaur	This House recommends to the Government to make provision for registration of marriages solemnized by taking four 'Lawan' in the presence of Sri Guru Granth Sahib Ji as per the Sikh tenets by making amendments in the Marriage Act enacted in 1909 and recognition be accorded to the certificate issued under this Act within the country and abroad. (No:227)
4.	Sardar Nazar Singh Manshahia	This House recommends to the State Govt. to provide necessary funds to the Members of Punjab Vidhan Sabha annually on the pattern of other States of India for undertaking development work in their respective Constituencies. (No:152)
5.	Sardar Kulwant Singh Pandori	This Houses recommends to the Government that Government/Departments should make arrangements for shifting the electricity lines without any charges throughout the State under one time relief scheme with an aim to get the electricity wires removed passing overhead in the residential areas. (No:211)

6.	Sardar Harminder Singh Gill	This House recommends to the State Govt. to take steps to provide standard and cheaper health services to the people of the State and also open Govt. shops in the Civil Hospitals to provide medicines, particularly generic medicines, at low costs. (No:134)
7.	Sardar Fatehjang Singh Bajwa	This House strongly recommends to the State Govt. to enact a law in Punjab on the pattern of Maharashtra Government to prevent the exploitation of a particular Class of society due to growing superstitions and beliefs in the State so that effective steps can be taken against such incidents in the society. (No:193)
8.	Shri Rakesh Pandey	This House recommends to the State Govt. to frame a sports policy to channelize the energies of the Youth towards development of vocational skills and prevent them from the abuse of drugs/intoxicants. (No:180)
9.	Shri Dalvir Singh Goldy	This House recommends to the State Govt. to take steps to provide standard and cheaper health services to the people of the State and also open Govt. shops in the Civil Hospitals to provide medicines, particularly generic medicines, at low costs. (No:128)
10.	Smt. Satkar Kaur	This House recommends to the State Govt. to take steps to provide standard and cheaper health services to the people of the State and also open Govt. shops in the Civil Hospitals to provide medicines, particularly generic medicines, at low costs. (No:133)

CHANDIGARH:
THE 21st MARCH, 2018

SHASHI LAKHANPAL MISHRA,
SECRETARY.

G/Kaur 21/3/18
Superintendent
Punjab Vidhan Sabha
Chandigarh